

December 21, 2003

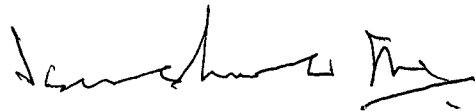
RA 351/2003 IN
OA 2172/2003

Dr. Vimla Dahiya

Versus

Director, Education & Anr.

Issue notices to both the parties on RA,
returnable on 30.01.2004.



(Sarweshwar Jha)
Member (A)

/pkr/